

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:517

ANSWERED ON:11.11.2010

E TICKETS

Deora Shri Milind Murl;Ray Shri Rudramadhab

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether attention of the Government has been drawn to security threats posed by e-tickets at airports;
- (b) if so, the facts thereof;
- (c) the number of cases of unauthorised entries with invalid e-tickets detected at airports across the country and the action taken thereon;
- (d) whether the Government has evolved any mechanism as followed internationally, where all e-tickets are barcoded and validated at the airports entry point;
- (e) if so, the details thereof; and
- (f) the other measures the Government proposes to take to with security hazards arising out of unauthorised entry to airports through e-tickets?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a), (b) & (c): No, Madam. However, 13 cases of misuse of E-Tickets have been detected at the entry gates of the airports in this year. All such cases were reported to Local Police for further legal action.
- (d): No, Madam.
- (e): Does not arise.
- (f): The identification of the individuals are checked alongwith the E-ticket at the time of entry into the Terminal Building.